Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 1774/98

New Delhi this the 14th day of September 1998

Hon'ble Shri N. Sahu, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Sudhir Kumar, S/O Rammurti,
employed as Asstt. in the
Armed Forces Headquarters Civil
Service, Ministry of Defence
Presently on deputation to
Central Vigilance Commission as
Section Officer   ....Applicant

(Applicant in Person)

                    Versus

1.   Union of India
     through Secretary
     Ministry of Defence
     South Block, New Delhi-11.

2.   Defence Secretary,
     Ministry of Defence
     South Block, New Delhi-11.   .....Respondents

(By Advocate: None)

ORDER (Oral)

By Hon'ble Shri N. Sahu, Member (A)

          Applicant is an Assistant in the A.F.H.Q.
and presently on deputation in Central Vigilance
Commission as a Section Officer. He is aggrieved by
the select list at Annexure (A-I) approved for
appointment to the grade of Assistant Civilian Staff
Officers for the year 1998. Applicant states that he
is superseded and his juniors have been promoted. He
thereafter files a representation before Respondent
No.2 under Rule-27 read with Rule-23 (3) of CCS
(CCA)Rules. This representation was dated 24.3.98 and
even after waiting for six months he finds no
response. Representation has not been so far disposed
of and the grievance of the applicant has not been

redressed. In the facts and circumstances of the case this O.A. can be disposed of by issuing a direction to Respondent No.2.

2. We accordingly direct the Respondent No.2,namely, the Defence Secretary, Ministry of Defence, South Block, New Delhi-11 to dispose of the applicant's statutory representation within a period of 8 weeks from the date of receipt of a copy of this order by a speaking order. No further interim direction can be given at this stage. Suffice it to state that if the applicant is not satisfied, it will be open to the applicant to approach this court again.

3. The O.A. stands disposed of. No costs.

(Dr. A. Vedavalli)   (N. Sahu)
Member (J)   Member (A)

cc.